

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO.201/Chd/CHD/2017

In the matter of:

Capt. Sunil Kumar Chaudhary ...Petitioner

Versus.

M/s. Ocean Security Guards ...Respondent

Present: None for petitioner.

Mr. Mast Ram, Practising Company Secretary for respondent.

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 10.04.2018.

Sd/-

Court Officer

February 05, 2018
subbu